

(b) if so, Government's reaction thereto; and

(c) by what time final decision is likely to be taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). In order to encourage indigenisation of oilfield equipment and services, Government introduced in 1983-84 various incentives such as deemed exports benefits price preference etc. Based on suggestions received from time to time from the oil companies, the supplying industry etc. a number of modifications have been made in the original incentives such as enhancement in the level of price preference and introduction of new incentives. The entire question of the package of incentives relevant for promotion of indigenisation has been examined by an Inter-Ministerial Group. The report of the Group is under examination.

Gandhinagar Thermal Power Station

6369. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI N.J. RATHAWA:

Will the Minister of ENERGY be pleased to state:

(a) whether the Bharat Heavy Electricals Limited has successfully commissioned the thermal unit at Gandhinagar Thermal Power Station Extension in Gujarat;

(b) the total expenditure involved thereon;

(c) the total installed capacity of various thermal and hydro power plants in Gujarat at present; and

(d) to what extent the power shortage will be met after commissioning of this thermal project in Gujarat?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Gandhinagar Thermal Power Project Extension, Unit 3-4 each of 210 MW, were sanctioned by Planning Commission in July, 1982 and April, 1987, at an estimated cost of Rs. 12391 lakhs and Rs. 16389 lakhs respectively. The revised estimated cost of Unit-384 as indicated during annual Plan discussion (1990-91) are Rs. 31067 lakhs and Rs. 21100 lakhs respectively. Unit -3 for which the main equipment has been supplied by BHEL was synchronised in March, 1990 and Unit-4 is expected to be commissioned by March, 1991.

(c) The present installed capacity in Gujarat is about 4311.88 MW (Thermal = 3946.80 MW + Hydel = 365.08 MW).

(d) A generation target of 750 MU (million units) has been fixed for the Gandhinagar Thermal Power Station Extension, Unit-3, for the year 1990-91; the power shortage will be met to the extent of its actual generation.

Priority to Rural Development

6370. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI N.J. RATHAWA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government have drawn new development strategies so as to solve the difficulties being faced by the Indian economy in its current phase;

(b) if so, whether Government propose to give priority to rural development and give incentives to the industrialists for opening industries in rural areas;

(c) if so, the details thereof and the time

by which it will be implemented;

(d) whether Union Government have selected some areas in almost every State for the purpose of allocating funds to the small scale sector and agro-based industries; and

(e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The Government is finalising the approach papers of the Eighth Five Year Plan. In this approach paper, a new development strategy will be spelt out.

(b) Yes, Sir. It has already been decided that during the Eight Five Year Plan, priority will be given for rural development and incentives will be given for industrialisation of backward areas.

(c) The scheme will be implemented during the Eight Five Year Plan. There are 422 District Industries Centres already functioning in the entire country except the metropolitan cities where other facilities are available. Government is providing various concessions and facilities to set up small scale & agro based industries in these districts.

(d) and (e). Question does not arise.

Power Station At Kawas and Kakrapar Atomic Power Station

6371. **SHRI PRAKASH KOKO BRAHMBHATT:** Will the Minister of ENERGY be pleased to state:

(a) whether the allocation of power to Gujarat from gas based power project at Kawas and Kakrapar Atomic Power Station will be made when they come into operation;

(b) if so, the time by which these projects will be completed; and

(c) to what extent the power allocation from these projects will be made to Gujarat?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) The Kakrapar atomic power station and the Kawas gas based power project are expected to be completed by December, 1991 and July, 1993 respectively.

(c) The allocation of power from these projects will be made to Gujarat in accordance with the Central formula for the allocation of power from Central sector power projects.

[*Translation*]

Supply of Coal to Power Plants in Madhya Pradesh

6372. **SHRI PYARELAL KHANDELWAL:** Will the Minister of ENERGY be pleased to state:

(a) whether besides N.T.P.C. power plants of various States are being supplied coal from Singrauli collieries;

(b) whether some power plants in Madhya Pradesh are proposed to be linked to Singrauli collieries for coal supplies;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). Coal linkage to the Vindhya-chal Stage-II project (2x500 MW) of the National Thermal Power Corporation and the Birshinghpur extension project (2x500 MW) of the Madhya Pradesh Electricity